

Ram Manohar Lohia Hospital, New Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) There are at present no direct promotional avenues for this category under the Recruitment Rules. But they are eligible to be considered for the higher posts in the establishment, according to their qualification and experience.

(b) One.

(c) and (d) Yes. Seven Dressers of Dr. R.M.L. Hospital Have been promoted to the following posts: —

(1* Theatre Assistants	5
(2; L.D.C.	1
(3) Dark Room Assistant	1

Confirmation of Medical Officers (G.D.O. Grade II)

1123. SHRI DHULESHWAR MEENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is no provision for confirmation of Medical Officers (G.D.O. Grade II) recruited through the Union Public Service Commission on completion of 2 or 3 years of service; if so what are the reasons therefor;

(b) whether it is a fact that such Medical Officers recruited as a result of U.P.S.C. Examination held in 1976 and 1977 are still temporary; if so, what is their number year-wise;

(c) whether Government propose to make a rule governing the confirmation- of such doctors; and

(d) what steps Government propose to take to confirm these U.P.S.C. selected Doctors?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BIN M JOSHI): (a) No Medical

Officers (G.D.O. Grade II) recruited through U.P.S.C. are eligible for confirmation in the Grade after satisfactory completion of 2 years probationary period subject to availability of permanent vacancies.

(b) Yes. The number of such officers year-wise is as follows: —

1976	...	115
1977	...	209

(c) Medical Officers like other Central Government servants are governed by relevant rules relating to confirmations.

(d) As the confirmation of medical officers is directly linked with the availability of permanent vacancies, all the organisations which participate in the Central Health Service have been requested to complete the work of conversion of temporary posts into permanent ones in accordance with the Government instructions in the matter.

Competition for Cargo

1124. SHRI DHULESHWAR MEENA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the competition for cargo has become very severe on the West Coast of India, U.K. and Continental routes with many foreign shipping operators placing modern cellular ships on the routes and adopting better marketing strategies; and

(b) if so, what steps Government propose to take in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEER-ENDRA PATIL): (a) Yes, Sir.

(b) The Shipping Corporation of India, the Scindia Steamship Navigation and the Indian Steamship Co. Ltd., have formed ^a Consortium since April, 1981, to offer containerised services besides the existing Break-Bulk services. In addition, the following steps have been taken by the Govern-

ment to secure increased cargo for Indian ships;

(1) The position regarding utilisation of Indian ships is periodically reviewed by a Standing Committee consisting of representatives of the concerned Government Departments and Public Sector Enterprises.

(2) Public Sector Undertakings have been urged to ensure, as far as possible, the carriage of maximum cargo by Indian lines.

(3) Indian shippers have been advised to patronise Indian vessels and the Indian shipowners to render personalised service to exporters and importers.

(4) Indian ship-owners have been advised to write to this Ministry suggesting any amendments to Charter Party terms, including rates of demurrage, despatch, etc.

(5) Indian ship-owners have been advised to bring forward any specific complaints regarding payment of freight.

Auction of Plots in Commercial Complexes in Delhi and New Delhi by DDA

1125. SHRI BHOLA PRASAD; Will the Minister of WORKS AND HOUSING be pleased to state;

(a) whether DDA recently auctioned some plots in commercial complexes like Laxmi Nagar in East Delhi and other parts of Delhi and New Delhi;

(b) if so, what are the details thereof;

(c) the price fetched by each plot with their measurement;

(d) the terms and conditions on which plots have been auctioned;

(e) whether any firm which had earlier purchased plots in auction and for which the firm had not paid the full amount as per rules, participated in these auctions; and

(f) if so, what are the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes; Sir.

(b) and (c) The details are given in Annexure-I. [See Appendix CXXI Annexure No. 45],

(d) The detailed terms and conditions are given in the printed pamphlets published by the DDA in respect of each complex. The main terms and conditions are, however, given in Annexure-II. [See Appendix CXXI Annexure No. 47]

(e) and (f) Yes; Sir. M/s. Ansal Properties and Industries Pvt. Ltd. was the highest bidder for the plot No. 38 in Nehru Place Distt. Centre in the auction held on 19-1-82. The company was also highest bidder for plot No. 6 in Bhikaji Cama Place Distt. Centre in auction held on 27-2-81 for which the company did not make full payment of premium and was granted extension up to 15-3-82 for making the payment of balance amount of premium along with interest.

एशियाड परियोजनाएं

1126. श्री हुसमदेव नारयण यादव :
क्या शिक्षा मंत्री यह बताने को तैयार करेंगे कि :

(क) ऐसे फ्लाई ओवरों, स्टेडियमों तथा अन्य सम्बद्ध परियोजनाओं का अलग-अलग संख्या कितनी हैं जिनके लिए एशियाड 1982 के सिद्धिसिले में व्यवस्था की जा रही है और प्रत्येक परियोजना पर कितना खर्च होने की संभावना है ; और

(ख) इस संबंध में पहले का प्रावधान और योजना परिच्छेद का प्रावधान कितने रुपये का था और उसमें कितने प्रतिशत की बढ़ोतरी की गई है ?